

ITEM NO.21

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 1/2016 in Civil Appeal No(s). 6403/2016

LALIT KUMAR SRIVASTAVA

Appellant(s)

VERSUS

AVNISH KUMAR PANDEY AND ORS.

Respondent(s)

(For impleadment as party respondent)

Date : 21/11/2016 This application was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE L. NAGESWARA RAO

[IN CHAMBERS]

For Appellant(s) Mr. Raman Yadav, Adv.

Mr. Sharad Chauhan, Adv.

Mr. Syed Mehdi Imam, Adv.

For Respondent(s) Mr. Rahul Tomar, Adv.

Mr. Sarvam Ritam Khare, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List after one week.

(SWETA DHYANI)

SR.P.A

(TAPAN KUMAR CHAKRABORTY)

COURT MASTER